

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2013

Dated : 4th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Neyveli Lignite Corporation Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. S. Vallinayagam for R-2

ORDER

The learned counsel for the Respondent No.2 seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 30.10.2013 after serving copy on the other side.

Post the matter for hearing on **08.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs